

THE MINISTER OF STATE IN THE
MINISTRY OF POWER, (SHRI P.V.
RANGAYYA NAIDU):

18.38 hrs.

ACQUISITION OF CERTAIN AREA
AT AYODHYA BILL*

I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Calcutta, for the year 1990-91 along with Audited Accounts under subsection (5) of section 45 of the Damodar Valley Corporation Act., 1948.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Damodar Valley Corporation, Calcutta, of the year 1990-91.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed on Library See. No. LT-3587/93]

18.37 1/2 hrs

PETITION *RE*. ESTABLISHMENT OF A
HIGH COURT BENCH IN PUNE FOR
WESTERN MAHARASHTRA.

[English]

SHRI ANAN JOSHI (Pune) : I beg to present a petition signed by Shri V.D. Karjatkar, Advocate, President, Pune Bar Association, Pune and other members of the Association and others for establishment of a high Court Bench in Pune for Western Maharashtra.

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND
TECHNOLOGY (DEPARTMENT OF
ELECTRONICS AND DEPARTMENT OF
OCEAN DEVELOPMENT) AND THE
MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS (SHRI
RANGARAJAN KUMARAMANGALAM) : I
beg to move for leave to introduce a bill to
provide for the acquisition of certain area at
Ayodhya and for matters connected
therewith or incidental thereto.

Mr. Speaker : The question is :

“ That leave be granted to introduce
a Bill go to provide for the acquisition
of certain area at Ayodhya and for
matters connected therewith or
incidental thereto.”

The motion was adopted.

SHRI RANGARAJAN KUMARA-
MANGALAM : I introduce * the Bill.*

18.39 hrs.

EXPLANATORY STATEMENT
GIVING REASONS FOR IMMEDIATE
LEGISLATION BY THE ACQUISITION
OF CERTAIN AREA AT AYODHYA
ORDINANCE

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND
TECHNOLOGY (DEPARTMENT OF
ELECTRONICS AND DEPARTMENT OF
OCEAN DEVELOPMENT) AND THE
MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS (SHRI
RANGARAJAN KUMARAMANGALAM) : On
behalf of Shri. S.B. CHAVAN, I beg to lay on